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## (2025) 01 KAR CK 0046

## Karnataka High Court At Bengaluru

Case No: Criminal Petition No. 3187 Of 2021

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Ramakrishna Narasivappa

Nutanpati

**APPELLANT** 

**RESPONDENT** 

State Of Karnataka By Halasuru P. S., Bengaluru Represented By

The Public Prosecutor High

Court Complex Bengaluru �

560001

Date of Decision: Jan. 29, 2025

Hon'ble Judges: M G Uma, J

Bench: Single Bench

Advocate: R.D. Pancham, Rashmi Patel

Final Decision: Dismissed

## **Judgement**

## M G Uma, J

- 1. Learned counsel for the petitioner has filed a memo seeking permission of the Court to withdraw the petition.
- 2. Memo is taken on record.
- 3. Accordingly, petition is dismissed as withdrawn.